

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5572  
ANSWERED ON:30.04.2013  
PENDING CASES OF WOMEN IN COURTS  
Dubey Shri Nishikant

**Will the Minister of HOME AFFAIRS be pleased to state:**

:

- (a) the number of cases of crime against women filed in various courts during each of the last three years and the current year, State-wise;
- (b) the number of cases in which decisions judgements have been pronounced by the courts and the number of cases still pending during the said period, State-wise; and
- (c) the steps taken by the Government to clear all the pending cases?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N SINGH)

(a) to (c) As per information provided by the National Crime Records Bureau, a total number of 203804, 213585 and 228650 cases were reported in the country under crime against women during 2009, 2010 and 2011 respectively. State/UT wise details of cases reported, cases in which trials completed, cases convicted, cases acquitted and cases pending trial at the end of the year under crime against women during 2009-2011 are enclosed at Annexure-I.

A total number of 100611, 108933 and 112368 cases in which trial were completed and 636590, 685708 and 736385 cases of trial pending were reported in the country under crime against women during 2009, 2010 and 2011 respectively.

The Union Government had requested the Chief Justices of High Courts and the Chief Ministers of the States to constitute Fast Track Courts for speedy trial of pending rape cases in District / Subordinate Courts having high pendency and to monitor the cases to ensure their timely disposal. State-wise details from eight (08) States are given at Annexure II.